

ITEM NO.22

COURT NO.3

SECTION IIIB

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal Diary No(s). No(s). 6149/2017

COMMISSIONER OF SERVICE TAX DELHI

Appellant(s)

VERSUS

INTERCONTINENTAL CONSULTANTS AND TECHNOCRATS PVT LTD Respondent(s)
(with appln. (s) for condonation of delay in filing appeal and
office report)

Date : 01/05/2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. P.S. Patwalia, ASG

Ms. Nisha Bagchi, Adv.

Mr. Rajat Singh, Adv.

Mr. B. Krishna Prasad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

Admit.

Tag with C.A. No. 2013/2014.

(DEEPAK MANSUKHANI) (RAJINDER KAUR)

AR-cum-PS Court Master